INSURANCE POLICIES OF DISPLACED PERSONS, RECEIVED FROM PAKISTAN

437. Sardar Hukam Singh: Will the Minister of Rehabilitation be pleased to state:

(a) whether any insurance policies ta) whether any insurance policies of displaced Government servants fin-anced from their General Provident Funds have been received from Pakistan; ana

(b) whether they have been delivered to the persons concerned?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes. 330 Insurance policies have been received.

(b) 273 Policies have been delivered to the persons concerned; steps are being taken to deliver the remaining policies.

RE-ENTRY OF INDIANS INTO AUSTRALIA 438. Shri P. T. Chacko: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of Australia have impos ed several restrictions on the re-entry into Australia of Indiens who have left that country; and

(b) if so, what steps Government have taken in the matter?

have taken in the matter? The Prime Minister (Shri Jawahar-lal Nehru): (a) and (b). There has been no change in the policy of the Government of Australia in recent years and no case has been reported so far of an Indian being refused re-entry to Australia after he has left that country. There are no set regula-tions governing the ro-entry into Australia of Indians who have left that country. The Commonwealth Government usually raise no objection to the re-entry into Australia of Indians who have left that country, provided the applicant can furnish proof of his long residence in Australia and has not come to adverse enotice. and has not come to adverse notice.

ACCUMULATION OF COAL

439. Pandit Munishwar Datt Upa-439. randit Munishwar Datt Upa-dhyay: (a) Will the Minister of Pro-duction be pleased to state what is the amount of nithead stocks of coal ac-umulated this year and how does it compare with nithead stocks in the years 1947, 1950 and 1951?

(b) How does the supply of wagons at present compare with the supply of wagons in the years 1947, 1950 and 1951?

The Minister of Production (Shri K. C. Reddy): (a) The pit-head stocks at the end of September, 1947, 1950, 1951 and 1952 were:

1947	2,064.906 to	ns
1950	2,083,603 "	
1951	2.597.027	•
1952		,

(b) The daily average wagon load-ings from Bengal/Bihar fields during the above periods were:

Written Answers

-	40010	Perrou	3		
	1947			2,640	wagons
	1950			2,848	**
	1951			3,019	**
	1952			3,136	**
	(for fi	rst 10	months)		

Average loadings for the other Coal-fields are not easily available, but they are roughly another 650 wagons.

PLASTIC INDUSTRY

440. Pandit Munishwar Datt Upa-dhyay: (a) Will the Minister of Commerce and Industry be pleased to state number of factories with the total number of workers working in 1948 in the plastic industry and the number of factories and workers engaged today in the same industry?

(b) What are the raw materials ne-cessary for this industry and from what countries are they obtained? from

(c) What is the encouragement offered to this industry in India?

The Minister of Commerce and In-dustry (Shri T. T. Krishnamachari): (a)-

Year	Number of factories	N umber workers	of
1948	About 40	8,000	(sppiox.)."
1952	About 78	1 2,000	(+]] :(X,)-

(b) and (c). A statement is laid on the table of the House. [See Appen-dix VI, annexure No. 26.]

TRADE TREATIES

441. Sardar Hukam Singh: (a) Will 441. Shrust nussin Singh: (a) will the Minister of Commerce and Indus-try be pleased to state with what coun-tries any Trade Treaties have been signed by the Government of India, during the five years ending 15th of August, 19527

(b) Which of these Trade Treaties are in regard to specific commodity or commodities and which of these are commodities and which of these are General Trade Agreements affecting all articles of import or export from or to any such country?

(c) How many of such Trade Trea-ties are in the nature of Barter Agree-ments for the exchange of Commo-dities against commodities, and how many of them require the Balance of Trade as between the treaty-making countries to be settled by the transfer of Bullion (gold or silver) or in other wave.⁴ wavs

(d) Are there any of these treaties which require any degree of preference to be shown, in the matter of Customs Duties charged on import or export of